

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/1134/2020

This the 02nd day of March, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

HC Ghulam Mohammad Bhat (age 58 years) and 07 months) No. 126/IRC 6th BN (PID No. ARP-842196) S/o Late Mohammad Sultan, R/o Kulan Kangan, District Ganderbal.

.....Applicant

(Advocate:- Mr. Sheikh Manzoor)

Versus

1. UT of J&K through Principal Secretary to Government Home Department Civil Secretariat Jammu/Srinagar.
2. Director General of Police, J&K, Jammu/Srinagar.
3. Addl. Director General of Police Armed, J&K Jammu/Srinagar.
4. Commandant IRP 6th BN, Police Control Room, Srinagar, Kashmir.
5. Commandant IRP 25th BN, Ladakh.

.....Respondents

(Advocate: Mr. Amit Gupta, Additional Advocate General)

**ORDER
[ORAL]**

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

Learned counsel for the applicant seeks the permission of this Tribunal to withdraw the T.A.

2. Permission is granted to withdraw the T.A. Accordingly, the T.A. is dismissed as withdrawn.

**(ANAND MATHUR)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**